

(b) to (d) Yes. In pursuance of the directions of the Hon'ble High Court, Delhi in Writ petition No. 2866/2002 titled "Social Jurist Vs. Government of NCT of Delhi and others", all the private hospitals in Delhi, to whom land has been allotted on concessional rates, have been directed to comply the conditions of free treatment to poor persons to the extent of 25% OPD and 10% IPD.

Ayurveda College as Centre of Excellence

1294. SHRI P. RAJEEVE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal under consideration for Vaidyarathnam P.S. Varier Ayurveda College, Kottakkal, as Centre of Excellence; and

(b) if so, what is the present position in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) There is no proposal under consideration for Vaidyarathnam P.S. Varier Ayurveda College, Kottakkal, as Centre of Excellence. However, proposal received from this college under the Centrally Sponsored Plan Scheme Development of AYUSH Institutions during the year 2008-09 was considered and a sum of Rs 300.00 lakh was released for the same.

Diabetic patients in the country

†1295. MISS ANUSUIYA UIKEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that as per the report of International Diabetic Federation, India has the largest number of diabetic patients in the world;

(b) whether it is also a fact that as per this report, nine per cent of India's population is likely to be in the grip of diabetes by the year 2030;

(c) if so, the details of the report alongwith the reaction of Government thereto; and

(d) what are Government's plan to save the citizens in the country from diabetes?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) As per the report published by International Diabetes Federation (IDF: 9th Edition, 2009), estimated cases of diabetes patients (20-79 years) in the year 2010 in India are projected to be around 50.7 million, the highest in the list of countries reported in IDF, 2009 report.

Further, it is anticipated that regional prevalence would increase to 8.4% in 2030 as compared to 7% in 2010 in South East Asia region (of which adult population in India will account for 85% of SEA region's total population in 2010).

(d) The Planning Commission has earmarked Rs. 1660.50 crore in the Eleventh Five Year Plan for the National Programme for Prevention and Control of Diabetes,

†Original notice of the question was received in Hindi.

Cardio-Vascular Diseases and Stroke (NPDCS) and Ministry of Health and Family Welfare has formulated a National Programme for prevention and control of diabetes, cardiovascular diseases and stroke, which is presently before the Expenditure Finance Committee for its consideration and approval.

Maharatna status to PSUs

†1296. SHRI SANJAY RAUT : Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government has decided to give Maharatna status to Public Sector Undertakings (PSUs) so as to give them more autonomy for investment and other decisions;

(b) if so, whether applications have been invited for this purpose by the Department of Public Enterprises from the Public Sector Undertakings and the number of applications received so far from the PSUs;

(c) whether any enquiry committee has been constituted for considering the applications for giving Maharatna status to the PSUs; and

(d) if so, the main features/conditions considered upon for giving Maharatna status to PSUs?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) and (b) The Government has already approved the proposal for introduction of "Maharatna" category for Central Public Sector Enterprises (CPSEs) and guidelines in this regard have been sent to all administrative Ministries/ Departments. A proposal from Ministry of Power for grant of Maharatna status to NTPC Limited has been received in Department of Public Enterprises (DPE).

(c) In terms of laid down guidelines, DPE would process the proposal(s) for grant of Maharatna status to CPSEs for the consideration of the Inter-Ministerial Committee (IMC). After the consideration by the IMC, such proposal(s) would be considered by the Apex Committee,

(d) The CPSEs fulfilling the following criteria are eligible to be considered for grant of Maharatna status:—

- i. Having Navratna status
- ii. Listed on Indian stock exchange, with minimum prescribed public shareholding under SEBI regulations
- iii. An average annual turnover of more than Rs. 25,000 crore during the last 3 years
- iv. An average annual net worth of more than Rs. 15,000 crore during the last 3 years

†Original notice of the question was received in Hindi.